CENTRAL ELECTRICITY REGULATORY COMMISSION **NEW DELHI**

Review Petition No. 10/2011 in Petition No. 100/2010

Coram

- 1. Dr. Pramod Deo, Chairperson
- 2. Shri S.Jayaraman, Member
- 3. Shri V.S.Verma, Member
- 4. Shri M.Deena Dayalan, Member

DATE OF ORDER: 10.8.2011

In the matter of

Review of the order dated 18.3.2011 in Petition No. 100/2010 relating to approval under sub-section (4) of Section 28 of Electricity Act, 2003 read with Regulation 4 of Central Electricity Regulatory Commission (Fees and charges of Regional Load Despatch Centre and other related matters) Regulations, 2009 for NERLDC charges (POSOCO Portion) for the control period 1.4.2009 to 31.3.2014.

And in the matter of

Power System Operation Corporation Ltd. (POSOCO)

Petitioner

Vs

(A) Users under the category of Distribution licensees and Buyers

- 1.Chairman, ASEB, Bijuli Bhavan, Paltan Bazar, Guwahati
- 2. Chairman, MeSEB, Lumjingshai, Short Round Road, Shillong
- 3. Chairman & Managing Director, TSECL Agartala
- 4. Chief Engineer (W Zone), Dept. of Power, Govt. of Ar. Pradesh
- 5. Engineer-in-Chief, Dept. of Power, Govt. of Mizoram, Aizawl
- 6. Chief Engineer (Power), Dept. of Power, Govt. of Nagaland, Kohima
- 7. Chief Engineer (Power), Dept. of Power, Govt. of Manipur, Imphal

B) Users under the category of Generating Stations and Sellers

- 1. General Manager, Doyang HEP, NEEPCO, Wokha, Nagaland General Manager, Ranganadi HEP, NEEPCO, P.O. Ranganadi Proj. Dist. Subansiri
- 2. General Manager, AGBPP, NEEPCO, Kathalguri, Tinsukia, Assam
- 3. GeneralManager, AGTPP, NEEPCO, Ramchandranagar, Agartala, Tripura

- 4. General Manager, KHANDONG HEP, NEEPCO, Umrangsoo, N.C.Hills, Assam
- 5. General Manager, KOPILI HEP, NEEPCO, Umrangsoo, N.C.Hills, Assam
- 6. General Manager, KOPILI-2 HEP, NEEPCO, Umrangsoo, N.C.Hills, Assam
- 7. Chief Engineer, NHPC Loktak HEP Leimatak

(C) Users under the category of Inter State Transmission Licensees

1. Executive Director, NERTS, Power Grid Corporation of India Ltd., Lapalang, Shillong ..Respondents

ORDER

This application has been filed by Power System Operation Corporation Ltd. (POSOCO), the petitioner herein, seeking review of the order of the Commission dated 18.3.2011 in Petition No. 100/2010 under which fees and charges of NERLDC (POSOCO Portion) was approved for the control period 1.4.2009 to 31.3.2014.

- 2. The petitioner in its letter dated 28.6.2011 has sought the permission of the Commission to withdraw the present petition and file an appropriate application.
- The prayer of the petitioner is accepted. Accordingly, Review Petition 3. 10/2011 in Petition No. 100/2010 is disposed of as withdrawn.

sd/-Sd/sd/sd/-

(V.S.VERMA) (S.JAYARAMAN) (Dr. PRAMOD DEO) (M.DEENA DAYALAN) **CHAIRPERSON MEMBER** MEMBER MEMBER